

ITEM NO.803

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.9606/2016

DWARIKESH SUGAR INDUSTRIES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 21-08-2024 This appeal was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.
M/S. Parekh & Co., AOR

For Respondent(s) Mr. Rohit K. Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List the matter on 04.09.2024.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
COURT MASTER (NSH)